

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1172(KB)2019
IA(I.B.C)/240(KB)2024,
IA(I.B.C)/1687(KB)2023,
IA(I.B.C)/314(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS ADI ISPAT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Akilesh Shrivastava, Adv.] For the Applicant in IA(I.B.C)/240(KB)2024
Mr. Akash Sharma, Adv.]
Mr. Riyanshu Agarwal, Adv.]

Mr. Snehasish Chakraborty, Adv.] For the Liquidator

ORDER

1. Learned Counsel for the parties present.
2. No application for Progress Report is on board.
3. Therefore, list this matter for consideration on **14.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**